

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 229/16	TP 87/17	Hearing	433(e)	Karnataka State Financial Corporation Vs Processor Systems Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Yogesh Abid  
1) 9886770548  
2) 9448049151

Represented for  
Petitioner behalf  
of S. G. Padil  
to Yogesh Abid  
behalf of S. G. Padil

Yogesh  
26/4/2017

Counsel for petitioner is present. No representation for respondent. Counsel for petitioner requested time to comply the relevant provisions and rules framed under the I&B Code. Time granted till 15.06.2017. Meanwhile, counsel for respondent to file objections, if any.

MEMBER (J)

MEMBER (T)